

**Cellular Telephone System**

3149. SHRI PRITHVIRAJ D. CHAVAN:  
Will the Minister of COMMUNICATIONS be  
pleased to state:

(a) whether the Government have de-  
cided to start Cellular Telephone Communi-  
cations System in the private sector;

(b) if so, the details thereof; and

(c) the criteria followed for selecting the  
subscribers?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMUNICATIONS (SHRI  
P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Tenders for providing cellular mobile  
telephone services in the Metro cities of  
Bombay, Calcutta, Delhi and Madras have  
been invited.

(c) Does not arise at this stage as the  
service is yet to be introduced.

**Import of Newsprint**

3150. SHRI V.S. VJAYARAGHAVAN:  
Will the Minister of INFORMATION AND  
BROADCASTING be pleased to state:

(a) whether the Government propose to  
allow newspaper owners to import news-  
print; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (KUMARI GIRIJA VYAS):  
(a) Government have decided, in principle,  
to decanalise the import of newsprint with  
effect from 1st April, 1992.

(b) The import of newsprint will be gov-  
erned by Import-Export Policy that will come

into force with effect from April 1, 1992.

[*Translation*]

**Agra Airport as International  
Airport**

3151. SHRI SWAMI SURESHANAND:  
Will the Minister of CIVIL AVIATION AND  
TOURISM be pleased to state:

(a) whether the Government propose to  
convert Agra Airport into an international  
airport;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION  
AND TOURISM (SHRI MADHAVRAO SCIN-  
DIA): (a) No, Sir.

(b) Does not arise.

(c) The existing five international air-  
ports viz. Delhi, Bombay, Calcutta, Madras  
& Trivandrum, are sufficient to cater to cur-  
rent traffic needs.

[*English*]

**Amount Allocated to Kerala for Genera-  
tion of Electricity**

3152. SHRI RAMESH CHENNITHALA:  
Will the Minister of POWER AND  
NON-CONVENTIONAL ENERGY  
SOURCES be pleased to state:

(a) the amount allocated to Kerala for  
the generation of power in 1991;

(b) the electricity supplied to Kerala  
from the Central Pool in 1991; and

(c) the quantum of electricity proposed